

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 420 of 2014 in
DFR No. 268 of 2013

Dated : 21st November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Gangadhar Narasingdas Agarwal ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd.
(BESCOM) & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. R. G. Hegde
Mr. Ashok Kulkarni

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Appellant.

Issue Notice. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on 28.11.2014 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson